

it will not change the position in anyway. So far as extending the same system to other parts of India is concerned, we want to see how this functions; if we find that it functions effectively and is useful from the point of view of the consumer and the house-builder, then we will extend it to other parts of the country.

**SHRI P. GANGADFB** : I would like to know, in order to avoid red-tapism and in-ordinate delays in the routine administration, what step the Government are taking to decentralise this administration to secure greater efficiency when these stockyards have been pooled together.

**SHRI S. MOHAN KUMARAMANGA-LAM** : One reason why we have set up the committee of three producers is to try speed up the disposal of applications. The procedure is that the committee of the three producers will meet every week and dispose of applications that have been received within the preceding fortnight and as a result of that, we hope that we will be able at least to dispose of the applications quickly.

**श्री बी० पी० मौर्य** : क्या मंत्री महोदय की जानकारी में यह बात आठ है कि मकान बनाने के लिये नक्शे के साथ दृष्टि और रेकगनाइज्ड आर्किटेक्ट का सर्टिफिकेट होने हए भी सैकड़ों की तादाद में दरख्वाशों को खारिज कर दिया जाता है और स्वाम तौर से एक गिरोह बना हुआ है, जिसको वह स्टील दे दिया जाता है और जो उसको काने वाजार में बेचता है? क्या यह भ्रष्टाचार का नया तरीका मंत्री महोदय की जानकारी में आया है? यदि हा, तो इसकी रोक-थाम के लिए मंत्री महोदय क्या कार्यवाही करेंगे?

**SHRI S. MOHAN KUMARAMANGA-LAM** : Allegations of this character has been made and made widely also. Whenever any concrete instances of this character are brought to our notice we do investigate them and try to take remedial measures. If the hon. Member will bring an instances which have come to his notice, then certainly we will take whatever steps are available to us,

**श्री टी० सोहन लाल** : मंत्री महोदय ने अभी कहा है कि इस संयुक्त समिति की बैठक हफ्ते में एक बार होती है, मगर मेरी जानकारी में अभी तक उसकी कोई बैठक नहीं हुई है और तीन-तीन महीने पहले के केमिज अभी तक नहीं निपटारये गए हैं और उनको जात-बूझ कर लेट किया जा रहा है। क्या मंत्री महोदय इस मामले में कुछ कदम उठावेंगे?

**SHRI S. MOHAN KUMARAMANGA-LAM** : I think the hon. Member has been correctly informed, because the applications for the period from 1-10-1971 to 10-11-1971 have already been disposed of by the committee. Naturally, the number of applications is large, and the amount of steel that is asked for is even larger. There are quite a number of persons who have not been able to get steel which they asked for because of the limited quantity available and that may have given the impression that meetings are not being held.

#### Expert Committee on Unemployment

\*251. **SHRI RAMAVATAR SHASTRI** : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Bhagwati Committee of Unemployment and Under-employment has completed its work ;

(b) if not, how long it will take and the steps being taken to expedite the work ; and

(c) whether any interim report has been submitted ; if so, the recommendations made ?

**THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI BALGOVIND VERMA)** :

(a) No.

(b) It is not possible to state at this stage though the Committee is doing its best to submit the report as early as possible.

(c) No.

**श्री रामावतार शास्त्री** : अध्यक्ष महोदय, समस्या इतनी बिकट और जवाब इतना छोटा और असन्तोषजनक। मैं यह जानना चाहता हूँ

कि यह जो विशेषज्ञ समिति है इसको रिपोर्ट देने में कौन सी कठिनाई आ गई है ? क्या सरकार कोई निश्चिन्त समय निर्धारित करेगी जिसके अन्दर यह एजमपर्ट कमेटी अपनी रिपोर्ट दे दे ?

**THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR)** : The hon. Member himself has admitted that the Committee has to cover a very vast field. He may remember that the Committee was set up in 1970 December and they had their preliminary difficulties to overcome and then they started functioning in April 1971. Since then they are at it I may inform the hon. Member that a committee of this nature to get some background information concerning the entire problem will have to get at the various State Governments, trade union leaders, institutions engaged in research in this particular field and that work is being done at the present juncture. It is not possible for me to indicate the time when the report would be available.

**श्री रामावतार शान्त्रो** : मन्त्री महोदय ने कहा है कि इसमें समय लगेगा, बहुत मारे सवालो पर विचार हो रहा है। क्या यह सरकार यह आवश्यक नहीं समझती कि जब तक पूरी रिपोर्ट सरकार के पास न आ जाय, कोई इन्टरिम रिपोर्ट सरकार के सामने आय और उसकी बेसिज पर सरकार अम-गणनायेड लोगों को या तो काम दे या बेकारी-भत्ता दे ?

**SHRI R. K. KHADILKAR** : As I indicated earlier, it is very difficult to ask the Committee to give an interim report, suggesting some alleviation or lessening of the magnitude of the problem ; it will take a long time to come to conclusions and make some concrete suggestions. At this stage, it is not because the interim report is not forthcoming that we are not considering the question of giving some unemployment relief as he suggests.

**श्री राम सहाय शिंदे** : बेकारी और अर्ध-बेकारी की समस्या कठिन है। कुछ राज्यों ने यह घोषणा की है कि 1972 के पहले ही जो

काम करने योग्य है, उनको काम दे दिया जायगा। क्या केन्द्रीय सरकार भी इस पर विचार करेगी कि वह भी कोई ऐसी घोषणा करे कि अमुक समय के अन्तर्गत हम सब को काम देने की स्थिति में होंगे ? यह रिपोर्ट बगैरह तो एक बेकार की चीज है।

Any commission to enquire into the problem of unemployment is just a face saving device. Is the Central Government prepared to promise all young men some work ? He must commit himself on the floor of the House commission or no commission. (Interruptions)

**MR. SPEAKER** : The question is about the report of the Bhagwati Committee (Interruptions) By merely becoming loud, this question will not become relevant

**SHRI R. S. PANDEY** : What is the answer to be given to the millions of young people who are starving ? What remedy has he got ?

**SHRI N. K. P. SALVE** : He has said it is difficult to take action without proper study.

**SHRI JYOTIRMOY BOSU** : May I make a submission, being a member of this Committee ?

**MR. SPEAKER** : It is a very specific question, whether the Bhagwati Committee Report is coming or not. That he has already answered.

**SHRI R. K. KHADILKAR** : As you observed correctly, it does not arise out of this Question. Even then, I would like to point out to the hon. Member that Government, keeping in view this growing problem assuming a vast magnitude, have undertaken rural unemployment schemes for which a sum of Rs. 50 crores has been set aside, and they are being worked out.

**SHRI H. N. MUKERJEE** : In view of the Minister just having told us that Rs. 50 crores have been ear-marked by Government for unemployment relief or whatever you call it, may I know if it has struck

Government to ask this Committee to prepare a scheme which can be dove-tailed into whatever scheme Government is working out in order to utilise this Rs. 50 crores to the best advantage, so that Government has some policy in regard to the utilisation of the services of the Committee and not merely await the long term recommendations which would have hardly any value in so far as the very pressing problem of unemployment in the present day is concerned ?

**SHRI R. K. KHADILKAR :** As I said earlier, the experience of this crash programme will be certainly taken into consideration while the Committee frame their proposals. This crash programme is intended to some extent to help the rural unemployed and, as the hon. Member knows very well, unemployment in the urban areas is an overflow of the rural unemployment. Keeping that factor in view, Government has taken this step.

**MR. SPEAKER :** I think we should pass on to the next Question.

**SHRI JYOTIRMOY BOSU :** May I say something, being a Member of this Committee ?

**MR. SPEAKER :** I think you should not speak now. Why did I ask the Minister to make a statement ? It would have been much better for you to make a statement.

**SHRI JYOTIRMOY BOSU :** I would make a statement with pleasure so that those who are trying to make a political gimmick of the whole thing\*\*\*

**MR. SPEAKER :** Do not use such words. Are you using these words on behalf of the Committee ?

**SHRI JYOTIRMOY BOSU :** No, but as a Member of this House who has been watching the fun.

**MR. SPEAKER :** These words will be deleted. I think you should be sorry for using them.

**SHRI JYOTIRMOY BOSU :** Which word ? I have said nothing unparliamentary. The rules are very clear. You say which word is unparliamentary or malicious, and I shall certainly agree that it should be deleted. (*Interruptions*) I said it is a political gimmick of those who are shouting here. Government took 14 months to constitute the Committee, and we are in the midst of an ocean of work.

**SHRI R. K. KHADILKAR :** As a Member of the Committee it is not appropriate for him at this stage to criticise the functioning of the Committee. We have started this on the floor of the House. This will set up a very bad precedent.

**SHRI PHOO MODY :** I also want to discuss this Report. Since you have dispensed with the Question Hour, let us discuss this Report. I cannot understand what is going on here.

**MR. SPEAKER :** We all do not understand what is going on. I am one with you. I also do not understand what is going on.

**SHRI JYOTIRMOY BOSU :** I have not criticised the working of the Committee. I think the Minister has caught hold of the wrong end of the stick.

**DR. LAXMINARAIN PANDEYA :** Is it a fact that under the crash programme the labour charges have not been paid for the works taken up ?

**MR. SPEAKER :** The question is not relevant. The main question is about the Expert Committee on Unemployment.

**DR. LAXMINARAIN PANDEYA :** It is a fact that the labourers...

**MR. SPEAKER :** He may keep on talking privately about it to the Minister but not through the Chair.

**SHRI P. VENKATASUBBAIAH :** This arises out of the reply by the Minister to a supplementary earlier.

\*\*\*Expunged as ordered by the Chair.

**SHRI PILOO MODY :** It may not be relevant to the main question. But you allowed a supplementary on that and you allowed the Minister a clarification on that. Thereafter, you allowed a further clarification. Now, after you have allowed those three supplementaries, you do not allow this supplementary saying that it is not relevant.

**MR. SPEAKER :** If Members do follow my ruling this difficulty would not arise. I said earlier that it is not relevant. Still the Minister got up and replied to the question.

**SHRI PILOO MODY :** That is the trouble with this House. The Minister is over-eager to reply.

**MR. SPEAKER :** Even when the Speaker says it is not relevant, the Minister replies ; that lands me also in difficulties.

**SHRI S. M. BANERJEE :** As the hon. Minister knows, there is a race between hunger and unemployment going on in this country and, as is quite evident from the reply of the hon. Minister the submission of the report might take some more time. It is a serious problem and, naturally, they have not been able to touch even the fringe of the unemployment problem. As is known to the Minister, the unemployed youth of this country is not going to wait for the submission of the report of the Committee. Whenever a wage board or a Pay Commission is appointed, it submits an interim report. Could this Committee also not submit an interim report, not about unemployment dole but some interim measures that have to be taken, apart from the crash programme ?

**SHRI R. K. KHADILKAR :** As the hon. Member knows very well, the terms of reference of the Committee are very clear. It is not possible to submit any interim report about some programme of action. The study of the entire field will take some time and I cannot indicate the time by which they will submit the report

#### Production in Rourkela Steel Plant

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\*253. **SHRI AMAR NATH CHAWALA ;**

**SHRI P. NARASIMHA REDDY :**

Will the Minister of STEEL AND MINES be pleased to state :

(a) the total loss suffered in production on account of the collapse of the roof of the Steel Melting Shop of Rourkela Steel Plant ;

(b) the time by which production in the Plant is expected to start ; and

(c) the steps taken for resumption of full production there ?

**THE MINISTER OF STEEL AND MINES (SHRI S. MOHAN KUMARA-MANGALAM) :** (a) The targetted production of ingot steel in Rourkela in the period July-October 1971 was 450,000 tonnes against which the actual production was 104 000 tonnes.

(b) Production of steel in the Plant has been going on continuously except for a period of 5 days in July, 71.

(c) Steps have been taken for reconstruction of the roof of the Steel Melting Shop. This is expected to be completed not later than the middle of December 1971

**श्री अमर नाथ चावला :** अध्यक्ष जी, मंत्री महोदय ने यह बताया कि प्रोडक्शन लगातार चल रहा है सिवाय जुलाई के पांच दिनों को छोड़कर और जो 4,50,000 टन का टारगेट प्रोडक्शन था उसमें केवल 104,000 टन का प्रोडक्शन हुआ जिसके माने यह है कि 346,000 टन प्रोडक्शन यहां पर कम हुआ। मैं माननीय मंत्री जी से जानना चाहता हूँ कि जिस ढंग का लोहा यहां पर तैयार होता है उसमें इन टर्म्स आफ मनी कितने करोड़ का लाभ हुआ ?

दूसरे-मंत्री महोदय ने यह बताया कि 31 दिसम्बर तक इसकी छत कम्प्लीट हो जायेगी तो क्या मन्त्री महोदय यह अन्वयान देने कि 31 दिसम्बर के बाद इसका फुल प्रोडक्शन शुरू हो जायेगा ?

**SHRI S. MOHAN KUMARAMANGALAM :** So far as the slow-down of